

अपने प्रतिवेदन में यह कहा है कि भारत सरकार टेलीप्रिटिंग की आवश्यक वस्तुओं के विदेशों से आयात को सुविधाजनक नहीं बना रही है जिस कारण हिन्दी टेलीप्रिटिंग के निर्माण में विलम्ब हो रहा है;

(ख) यदि हां, तो इसके क्या कारण हैं; और

(ग) इसके लिए कितनी विदेशी मुद्रा की आवश्यकता है?

संसद-कार्य विभाग तथा संचार विभाग में राज्य-मंत्री (श्री इ० कु० गुजराल):

(क) संसदीय-अध्ययन-दल की रिपोर्ट में आयात की व्यवस्था की कुछ प्रक्रिया-त्मक कठिनाइयों का उल्लेख किया गया है। अलबत्ता, इस कारण से हिन्दुस्तान टेलीप्रिंटर्स लिमिटेड, मद्रास द्वारा हिन्दी टेलीप्रिंटिंग के निर्माण में कोई विलम्ब नहीं हुआ है। इस कम्पनी ने निर्धारित उत्पादन-कार्यक्रम के अनुसार, जुलाई, 1968 से हिन्दी टेलीप्रिंटिंग का उत्पादन आरंभ कर दिया है।

(ख) और (ग) . ये प्रश्न नहीं उठते।

CULTIVABLE LAND IN TRIPURA

4819. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the total area of cultivable land in Tripura and how much of it is de-

void of irrigation facilities and depends purely on rains.

(b) the scheme for bringing more such lands under irrigation during the year 1968-69 and the allocation of funds for major and medium irrigation projects in Tripura for this year;

(c) whether there is also any scheme to bring arid lands in Tripura under the plough by reclaiming them and providing them with irrigation facilities; and

(d) if so, the details and cost of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE):

(a) The total area of cultivable land in Tripura is about 5,40,913 acres of which about 4,98,613 acres are devoid of irrigation facilities and depend mainly on rains.

(b) There is no major or medium irrigation scheme in Tripura at present. During 1968-69, the Planning Commission has approved an outlay of Rs. 6.07 lakhs for minor irrigation programme in Tripura. The Union Territory of Tripura has, however, made a provision of Rs. 9.46,250 for minor irrigation works. The break-up of this amount is as under: —

I. Community Development Programme

Scheme for the purchase of Pumping sets constructions of Bunds etc.	Rs. 2,64,250
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II. P. W. Department Programme

(i) Ten Diversion schemes	Rs. 2,94,500
(ii) 7 Lift Irrigation schemes	Rs. 1,18,000
(iii) 8 Reclamation schemes	Rs. 2,53,000
(iv) 3 Tubewell schemes	Rs. 12,000
(v) 2 Tanks	Rs. 4,500

Total:	Rs. 9,46,250
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(c) and (d). There is no arid zone in Tripura. Under integrated scheme for soil and water conservation under the Agriculture Department there is a programme for undertaking at Government expense bench terracing in 400 acres and contour bunding in 300 acres of land and reclamation and development of about 400 acres of lungu land for bringing them under cultivation. A provision of Rs. 1.50 lakhs under the Plan fund has been made for these schemes during the year 1968-69. In addition to this a provision of Rs. 0.16 lakhs has been made for 1968-69 to reclaim and develop about 50 acres of land in Amarpur Sub-Division.

MINOR IRRIGATION SCHEMES IN ORISSA

4820. SHRI CHINTAMANI PANIGRAHI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the minor surface water flood schemes in Orissa which will provide irrigation for 10,000 acres;

(b) the location of the State tubewells and river pumping schemes which will provide irrigation to 15,000 acres;

(c) the break-up of the Private Minor Irrigation Works (*i.e.*, tubewells and pumpsets) which will provide irrigation to 19,000 acres in Orissa during the year 1968-69; and

(d) the amount of money which the Central Government have allocated to Orissa in 1968-69 for minor irrigation purposes?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) to (c). The information is being collected from the State Government and will be placed on the Table of the Sabha on receipt.

(d) The Planning Commission has approved an outlay of Rs. 150 lakhs for 1968-69 for Minor Irrigation. According to the present pattern of financial assistance, the State Govt. is eligible for 60% loan and 15% grant on the overall expenditure within the specified outlay.

REHABILITATION OF HINDUS MIGRATED FROM EAST PAKISTAN

4821. SHRI GADILINGANA
GOWD:

SHRI DHULESHWAR
MEENA:

SHRI RAMACHANDRA
ULAKA:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the number of refugees that have come to India from East Pakistan since the beginning of 1968; and

(b) the various steps taken by Government to rehabilitate them since the beginning of this year and the financial provision made for this purpose during the year 1968-69?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN):

(a) According to reports received till now, 5707 persons have entered India from East Pakistan since 1-1-1968.

(b) These 5707 persons (*i.e.*, about 1400/1500 families) are a part of about 8.39 lakhs new migrants from East Pakistan who have migrated from 1-1-1964 onwards. Rehabilitation plans and programmes are not drawn up on the basis of the requirements of a small section of displaced persons who have migrated over a small specific period of time. Similarly, no separate financial provision is made for their rehabilitation. Their rehabilitation is considered as a part of the programmes and plans of rehabilita-